



OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, KALIMPONG

N O T I C E

Dated: 25th June, 2021.

Vide this office Notice dated 19.04.2021, applications in prescribed form are invited from the eligible legal practitioners of Bar Association of Kalimpong and Gurubathan. The date on 25.06.2021 is the last date for submission of such applications along with enclosures. Meanwhile, vide letter no. 332/DLSA/KPG/2021 dated 24.06.2021 of the Secretary of this Authority, a request of the Monitoring & Mentoring Committee, Kalimpong is received for extension of the last date of submissions of applications till the first week of July, 2021 on the concern of the prevailing pandemic scenario and ongoing partial lockdown imposed by the government.

Upon consideration of the context as noted above, I view it proper to extend the date. Accordingly, this office of District Legal Services Authority, Kalimpong is directed to permit the submission of applications till 5.00 pm of 05.07.2021.

Inform all concerned.

Sd/-
Chairman
District Legal Services Authority,
Kalimpong.
Chairman
District Legal Services Authority
Kalimpong

A copy of this notice be supplied for affixing in :-

1. District Judge's Office notice board,
2. Gurubathan Court notice board,
3. District Bar Association, Kalimpong notice board,
4. Gurubathan Bar Association notice board

and

a copy may also be uploaded in official website of Kalimpong District Judiciary for wide publication.

Yashvir Palmar
Chairman
District Legal Services Authority,
Kalimpong.
Chairman
District Legal Services Authority
Kalimpong